

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11743/2024

(Arising out of impugned final judgment and order dated 03-05-2024 in WP No. 7551/2016 passed by the High Court of M.P. Principal Seat at Jabalpur)

HIGH COURT ADVOCATES BAR ASSOCIATION

Petitioner(s)

VERSUS

SECRETARY STATE BAR COUNCIL & ORS.

Respondent(s)

(FOR ADMISSION and IA No.120198/2024-EXEMPTION FROM FILING O.T. )

Date : 10-07-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Vivek K. Tankha, Sr. Adv.  
Mr. Ravindra Shrivastava, Sr. Adv.  
Mr. Navin Prakash, AOR  
Mr. Vikalp Soni, Adv.  
Mr. Sarvam Ritam Khare, Adv.  
Mr. Rajmani Mishra, Adv.  
Mr. Aditya Dev Triguna, Adv.  
Mr. Akash Shukla, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Issue notice.
- 2 Tag with SLP (C) No 3950 of 2024.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR